

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 1888
TO BE ANSWERED ON 28th NOVEMBER, 2016**

Staff under SSA

†1888. SHRI TAMRADHWAJ SAHU:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the classes upto which the Sarva Shiksha Abhiyan (SSA) programme of the Government has been implemented;
- (b) the details of the categories of the staff engaged under SSA, State/UT-wise;
- (c) the details of work/duties of the officers under the Abhiyan;
- (d) whether the duties are being discharged efficiently by such staff; and
- (e) the details of facilities being provided to such officers/staff by the Government?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

- (a): Under Sarva Shiksha Abhiyan (SSA) programme, free education is provided to children in the age group of 6-14 years across the country from class I to VIII in a neighbourhood school.
- (b) to (e): The SSA is implemented through the State Governments and State Implementation Societies (SIS) that are separately registered societies with staff deputed from the state government or appointed on contract. Recruitment, service conditions and duties of staff including teaching, non-teaching staff and contract employees come under the domain of State Governments and data on this aspect are not maintained centrally.
